

forcement of new labelling provision. So far, no specific case of violation has been brought to the notice of this Ministry by any State Government/Union Territory Administration.

(e) and (f). Adulteration in synthetic colours and flavours could be detected by analytical methods.

(g) The proposal for reduction of quantum of colour from 200 mg. per Kg. to 100 mg per Kg. has been deferred on the basis of the advice of the experts.

Report of Committee on Jute Modernisation Fund Scheme

10105. SHRI SANAT KUMAR MANDAL: Will the Minister of TEXTILES be pleased to state:

(a) whether the Committee appointed to look into the implementation of the Jute Modernisation Fund Scheme and the Jute Special Development Schemes has submitted its report;

(b) if so, the details of the recommendations made by the Committee; and

(c) the Government's reaction thereon?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). Yes, Sir. The committee has submitted its report and its recommendation are being examined by the Government.

Teaching Cadre in Central Health Service

10106. SHRI SANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the non-teaching cadre

post-graduate medical officers of the Central Health Service working in teaching Institutions like the Maulana Azad Medical College and Lady Hardings Medical College, New Delhi, who are also actively participating in teaching medical students, are eligible to be considered as teachers by the University of Delhi;

(b) if to, the reason therefor;

(c) the prescribed requirement for recognition as teachers by the University of Delhi in such cases;

(d) whether Government propose to consider giving such medical officers a teaching designation to enable them to undertake research work and Ph.D courses in Delhi University; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). The prescribed requirements for recognition as teachers by the University of Delhi are given in as Statute/Ordinances are:

I For Lectureship/Assistant Professorship

The requisite recognition Post Graduate Qualification and 3 years teaching experience as Tutor/Resident of which one year should be after P.G. qualification.

II For Readership/Associate Professorship

The requisite Post Graduate qualification and 3 years experience as Assistant Professor/Lecturer for 3 years in a Medical College.